NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 128/2007 RT No. 39/2016

Hem Raj Singh

... Petitioner

Versus.

M/s Naraingarh Distillery Ltd. & Ors.

...Respondents

Present:

Mr. Rakesh Kumar, Advocate for petitioner

Ms. Rashmi Dhillon, Advocate with Ms. Rupinder Kaur,

Advocate for respondents No.2 to 4.

Mr. Pawandeep Singh, Advocate for respondents

No. 1 & 5 to 9.

Mr. Rakesh Kumar, Advocate for petitioner and learned counsel for respondents No.2 to 4 have filed the written submissions. Arguments concluded. Reserved.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan)
Member (Technical)

January 11, 2017

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